

**श्री लाल बहादुर शास्त्री:** मुझे डर है कि कहीं पार्लियामेंट के इस अधिवेशन के अन्दर कोई विस्फोट न हो जाए।

लेकिन उसकी जांच एक अलग विभाग करता है। एक छोटा सा विभाग है जिसको खास तौर पर इसमें लगाया है। मैं यह कह सकता हूँ—कहना कोई जरा बिल्कुल पक्का तो होता नहीं है—लेकिन जब से दो चार खास आदमियों के सुपुर्द यह काम हुआ है, कोई विस्फोट उस तरह का नहीं हुआ है।

**Mr. Deputy-Speaker:** Next question.

**Shri Hari Vishnu Kamath:** On a point of order, Sir. I invite your attention to rule 41, sub-rule (2) of the Rules. You just now gave a ruling that a Member cannot ask for reasons. The right to ask a question is governed by the following conditions, namely,—I have gone through all these details numbering ten or twenty. It nowhere says that a Member cannot ask for reasons. You may go through it at leisure and see whether it says that a Member cannot ask for reasons. It is another matter that the Minister may not answer such a question. He may not answer the question, but the Members certainly have the right to ask such a question. It is not ruled out by this rule.

**Mr. Deputy-Speaker:** I will look into the rules and give the ruling. Next Question.

**Shri U. M. Trivedi:** Supplementaries on this Question have not been allowed. . . . (*Interruptions*).

**Mr. Deputy-Speaker:** Order, order. I have allowed 15 supplementary questions on this.

**Shri U. M. Trivedi:** You have allowed only those whose names appear on the Question. (*Interruptions*).

**Shri Ranga:** You do not seem to think that there is any difference at

all. There are certain Members who are responsible. You have got to give them the special consideration.

**Mr. Deputy-Speaker:** I know. . . . (*Interruptions*) Order, order.

**Shri U. M. Trivedi:** The supplementaries have been allowed only to those in whose name the Question is put. Those of us in whose name the Question does not stand have not got any opportunity.

**Mr. Deputy-Speaker:** If I do not allow supplementaries to signatories, the objection is taken that I do not allow supplementaries to signatories. If I allow supplementary questions, the objection is taken—the other group takes the objection. I have allowed 15 questions on this. We have taken 12 minutes over this Question. I think sufficient time has been spent on this Next Question. (*Interruptions*)

**Mr. Deputy-Speaker:** Order, order.

**Shri U. M. Trivedi:** I want to make a submission. Supplementaries can always be put even by those who have not tabled the question. That has been the practice all along. As long as you continue to call the names of those whose names appear on the Question, we do not interfere. But we have got a right to put a question when that list is exhausted.

**Mr. Deputy-Speaker:** The question whether sufficient time has been spent on a certain Question or not must be left to the discretion of the Chair. I think we have spent sufficient time over this question. Next Question.

#### Oil Refinery in Madras

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Shri Bhagwat Jha Azad:  
Shri P. C. Borooah:  
Shri D. C. Sharma:  
Shri Morarka:  
Shri Ravindra Varma:  
Shri Kapur Singh:  
\*185. { Shri P. K. Ghosh:  
Shri Gulshan:  
Shrimati Jyotsna Chanda:

Dr. Mahadeva Prasad:  
 Shri P. Venkatasubbaiah:  
 Shri Himatsingka:

Will the Minister of **Mines and Fuel** be pleased to state:

(a) whether Government have recently decided to set up an oil refinery in Madras; and

(b) if so, what are the broad outlines of the scheme?

**The Minister of Mines and Fuel (Shri Alagesan):** (a) No decision has yet been taken.

(b) Does not arise.

**Shri Bhagwat Jha Azad:** May I know whether the Government has seen its previous decision on the matter and in the light of that decision, do the Government propose to take a final decision and if so, by what time it would take the decision on the matter?

**Shri Alagesan:** This matter was considered by the Government towards the end of last year and then they decided to refer the matter to the Planning Commission for making certain studies. The officers of the Ministry have had talks with the Planning Commission and it is possible to arrive at some conclusion about this when it will be time for the Government to take a decision.

**Shri Bhagwat Jha Azad:** May I know if there is any indication from the Planning Commission, in view of the fact that we need urgently oil refineries, that it should be either at Madras or somewhere else?

**Shri Alagesan:** It is being processed as quickly as possible. Already the indications are that the refinery will be needed in Madras. The position of demand and supply is such that we should go in for a refinery in Madras. But certain studies have to be completed before a decision is taken.

**Shri D. C. Sharma:** May I know whether this oil refinery will be taken

up in the Third Plan or it will spill over to the Fourth Five Year Plan?

**Shri Alagesan:** If a decision is taken within a short time, it may be possible to put this on stream in the early part of the Fourth Plan.

**Shri Morarka:** May I know whether the total requirements of petroleum product by the end of the Fourth Plan have been assessed and, if so, may I know how the various refineries in the country are going to meet this demand?

**Shri Alagesan:** The total requirements of petroleum products at the end of the Third Plan have been assessed. Also, certain studies have been made with reference to the possible requirements by the end of the Fourth Plan. All these things are under consideration. As to what capacity we will have at the end of the Third Plan, or whether the sanctioned capacity will be reached at the end of the Third Plan, all these questions are under consideration and a decision will be taken on this particular question.

**Shri Ravindra Varma:** May I know whether the report of the Energy Survey Committee has now been received?

**Shri Alagesan:** Actually that relates to the Irrigation and Power Ministry, but it has not yet finished its labours. Perhaps by the end of this year they will be able to submit their report.

**Shrimati Jyotsna Chanda:** May I know how long they will take to come to a decision about this oil refinery?

**Shri Alagesan:** I have already replied that a decision will be taken rather in a short time.

**Shri P. Venkatasubbaiah:** What would be the total expenditure in starting this refinery, and is any foreign co-operation or help being sought for starting this refinery?

**Shri Alagesan:** That will depend upon the capacity. It may be too early to say that.

**Shri Warrior:** May I know whether the reconsideration of allowing private refineries to expand will have its own impact adversely on this Madras refinery?

**Shri Alagesan:** That question also is under consideration. All these are related in a way. But, apart from that, the study so far undertaken regarding demand and supply in the southern region is such—I mean their results are such—that a refinery is indicated.

#### Private Sector Collieries

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- \*186. { **Shri Surendra Pal Singh:**  
 { **Shri Indrajit Gupta:**  
 { **Shri D. C. Sharma:**  
 { **Shri Warrior:**  
 { **Shri Vasudevan Nair:**  
 { **Shri Dinen Bhattacharya:**  
 { **Shri Himatsingka:**  
 { **Shri S. M. Banerjee:**

Will the Minister of **Mines and Fuel** be pleased to state:

(a) whether it is a fact that more than half of the World Bank loan for modernising private sector collieries in the country remains unutilised; and

(b) if so, what steps Government propose to take to force the private colliery owners to carry out the required development programmes without any further delay?

**The Parliamentary Secretary to the Minister of Mines and Fuel (Shri Thimmaiah):** (a) No, Sir. Out of the total loan of Rs. 17 crores, the industry has already placed orders for equipment worth about Rs. 12.27 crores. With the extension of time limit the industry hopes to utilise a substantial part of the balance.

(b) Does not arise.

**Shri Surendra Pal Singh:** Is it a fact that the World Bank loans were

given only to those collieries which produce high-grade coal and this facility was more or less denied to other collieries which produce low and medium-grade coal which actually account for seventy per cent of the total production of coal in this country?

**Shri Thimmaiah:** The World Bank gave the loan not specifically for A grade coal: it is given for the expansion of existing mines and also for opening new mines. They have given loans for five categories under which the loan is utilised by the collieries.

**Shri Indrajit Gupta:** I would like to know whether it is a fact that many of these collieries are complaining of difficulties in providing the matching grants required to make themselves eligible for these loans and, if so, whether that is at least partly due to the fact that the present production of coal is actually outstripping the demand and many collieries are feeling nervous about the future of the industry.

**The Minister of Mines and Fuel (Shri Alagesan):** In order to enable the collieries to find matching rupee finance certain steps have been taken. Government has sanctioned a partial Guarantee Scheme for advances to be given by credit institutions to collieries. Secondly, the Re-finance Corporation has also agreed to provide refinancing facilities to credit institutions participating in the above Guarantee Scheme. Thirdly, the Reserve Bank also has agreed to offer certain borrowing facilities to scheduled banks against their lendings in the coal industry under the Guarantee Scheme. So, all these steps have been taken. With reference to the question whether there is over-production, I am afraid it cannot be said that there is over-production. Perhaps there is a month's stock, and that is also being removed to the consumers' end.